explicit content. Since inception of the portal, more than 6400 complaints, including other cyber crimes, have been received through this Portal, till 31.01.2019. The Law Enforcement Agencies take legal action as per provisions of law against such offenders. Steps have also been taken to spread awareness, issue of alerts/advisories, training of law enforcement agencies etc. to prevent such cases and to speed up investigation.

**Regulation of long working hours of CRPF personnel**

341. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by Government to regulate and monitor the long working hours of CRPF Personnel;

(b) whether Government is aware that accommodation provided to the paramilitary forces is often unhygienic, not secure and ill-maintained; and

(c) the steps taken by Government to monitor the accommodation provided to the personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) Generally the working hours in the Central Reserve Police Forces are 8 hourly shifts. This, however, varies depending on operational exigencies. Necessary leave/training reserve is built in the structure of Battalions so that the personnel get rest and leave. Measures have been taken to implement a transparent, rational and fair leave policy and to regulate duty hours to ensure adequate rest and leave.

(b) and (c) The forces have intimated that regular cleanliness is carried out at accommodations and surrounding area. Senior Officers including Medical Officers visit the accommodation provided to the force personnel and they always inspect its maintenance, the hygienic condition and security arrangements. The forces also monitor the accommodation/establishments under their command. Wherever infrastructure is provided by the State due to deployment of forces, forces use their own resources for continuous improvement of available infrastructure.

**Increase in child trafficking**

342. SHRI RIPUN BORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that India has emerged as a growing child trafficking country in the world in recent years;